

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 357/2022

DELIMITATION DEMAND COMMITTEE FOR THE STATE OF
ARUNACHAL PRADESH ASSAM MANIPUR AND
NAGALAND IN NORTH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 68568/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No.128723/2023 - CLARIFICATION/DIRECTION IA No. 68567/2023 - INTERVENTION APPLICATION IA No. 176452/2022 - INTERVENTION/IMPLEADMENT IA No. 129349/2023 - INTERVENTION/IMPLEADMENT IA No.129158/2023 - INTERVENTION/IMPLEADMENT IA No. 33083/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 129321/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 09-10-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
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For Respondent(s) Mr. Tushar Mehta, Solicitor General
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Mr. Anmol Chandan, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Amit Sharma, AOR
Mr. Dipesh Sinha, Adv.
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Mr. S.k. Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the Writ Petition on 16 October 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**